

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3588
ANSWERED ON:11.12.2009
PORTABILITY OF HEALTH INSURANCE
Singh Shri Rakesh

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has formulated any scheme for Health Insurance portability;
- (b) if so, the details thereof;
- (c) whether the insured person will not bear any additional financial burden under this scheme;
- (d) if so, the details thereof; and
- (e) the time by which it is likely to be started?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e): The Insurance Regulatory and Development Authority (IRDA) has reported that the issue of portability of a general insurance product purchased by a consumer from a particular insurer to another insurer with the same benefits and terms of the contract or varied terms of the contract is at the stage of discussions with the insurers/General Insurance Council by the regulatory authority. Insurers are developing minimum standards of portability for submission to the IRDA for consideration, but the matter has not yet been finalised.